(b) The premium rate is 2% of sum insured for rice, wheat and millets and 1% of sum insured for oilseeds and pulses.

Written Answers

(c) Indeminity claims of the order of Rs. 21.59 lakh have been settled in respect of 12296 farmers in Kharif 1985 season in Madhya Pradesh.

## Funds Sanctioned by HUDCO in Madhya Pradesh

521. SHRI AJIT P.K. JOGI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what amount has been sanctioned by HUDCO to the State of Madhya Pradesh for housing during the current financial year

and last two years together with hames of the places for which such sanction was made;

- (b) whether any other schemes relating to Madhya Pradesh are pending with HUDCO and by when these are likely to be sanctioned; and
- (c) whether these finances by HUDCO as a matter of policy are being restricted to weaker and needy sections of the society?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The details of amount sanctioned to Madhya Pradesh by HUDCO during current year and last two years and the places covered under these sanctions are as follows:

Year	Loan Sanctioned (Rs. crores)	Town/Cities covered
1986-87 (Upto 30-9-1986)	12.32	Khumari, Badwani, Indore, Harda, Balgat, Itarsi, Morena, Dewas, Neemuch, Mondsaur, Rewa, Singrauli, Raipur and Rural areas.
1985-86	24.94	Bhopal, Indore, Datia Tikamgarh, Satna, Rewa, Bhilai, Durg, Jabalpur, Bilaspur, Lathi, Dharmavaram, Khandwa, Behrampur, Gwalior, Mandi Deep, Shivpuri, Ujjain and Rural areas.
1984-85	5.90	Indore, Durg, Bilaspur, Korba, Gwalior, Raipur, Shajapur, Satna, Khandwa, Ujjain, Bhopal and Rural areas.

- (b) 61 schemes are in pipeline and would be sanctioned after the requisite formalities are completed.
- (c) As per the present policy, 55% of the total amount of loan in any year is earmarked for schemes meant for EWS and LIG. Since

most of the schemes received from the State relates to other categories, the agencies concerned have been requested to submit more EWS and LIG schemes to enable HUDCO to sanction schemes for other categories.